- (b) Statement by Government accepting the above Report.
- (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 5965/02]
- III. A copy each (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Andrew Yule and Company Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5754/02]
 - (ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the HMT Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5899/02]
 - (iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Engineering Projects (India) Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5900/02]

Report and Accounts (1978-79) of the National Handicapped Finance and Development Corporation, Faridabad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE): Madam. I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:
 - (a) First Annual Report and Accounts of the National Handicapped Finance and Development Corporation, Faridabad, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 5966/02]

Notification of the Ministry of Civil aviation

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK): Madam. I lay on the Table:-

A copy (in English and Hindi) of the Ministry of Civil Aviation, Notification G.S.R. No. 267(E) dated 9^m April, 2002, amending the Aircraft (Demolition of obstruction caused by Buildings and Trees etc.) Rules, 1994, under section 14A of the Aircraft Act, 1934. [Placed in Library. *See* No. L.T. 6967/02]

- I. Notification of the Ministry of Health and Family Welfare
- II. Reports and Accounts (2000-01) of the various Medical Institutes and Councils and related papers
- III. Reports and Accounts (1999 to 2001) of the Chittairanjan National Cancer Institute, Kolkata and related papers
- IV. Report and Accounts (2000-01) of the National Academy of Ayurveda, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Madam, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Health & Family Welfare (Department of Health), Notification G.S.R. No. 447 (E) dated 25^m June, 2002. publishing the Drugs and Magic Remedies (Objectionable Advertisements) Amendment Rules, 2002, under section 3 of the Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954. (Placed in Library *See* No. L.T. 5893/02]
 - II. A copy each (in English and Hindi) of the following papers:
 - (i (a) Annual Report and Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.